NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

30. CP (CAA)169(MB)/2021 In CA(CAA)119(MB)/2021

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2022

NAME OF THE PARTIES: Leadership Centre Private Limited

APPEARANCE :

FOR THE PETITIONER : CS Ashish O Lalpuria

Section: 230-232 of the Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC).

List this matter on 06.10.2022 for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

26.09.2022
Sapana